

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3932/2012

This the 10th day of August, 2016

Hon'ble Mr.P.K. Basu,Member, (A)

Hon'ble Dr.BrahmAvtarAgrawal, Member (J)

Shri A.P. Singh,
S/o Late Sh.D.P.Singh,
Retd as S.P.
R/o Flat No.156, 3rd Floor,
DDA Flats, Pocket-I,
Near Telephone Exchange,
Dwarka Sector-6,
New Delhi. ... Applicant

(By Advocate: None)

Versus

Union of India&Others : Through

1. The Secretary
Department of Personnel & Training,
Ministry of Personnel, Public
Grievances and Pension, North Block,
New Delhi.
2. The Director,
Central Bureau of Investigation,
4th Floor, CGO Complex,
Lodhi Road,
New Delhi-110001.
3. The Secretary,
Ministry of Expenditure,
Ministry of Finance,
North Block
New Delhi.
4. The Secretary,
Union Public Service Commission,
Shahjahan Road,
New Delhi. Respondents

(By Advocate: ShriA.K.Singh)

ORDER(ORAL)**By Hon'ble Mr.P.K.Basu, M(A)**

None for the applicant. It is seen that the matter had to be adjourned 9th times on the request of applicant side and on some dates none even appeared on behalf of applicant. Today, again neither the applicant nor anybody else on his behalf has appeared. It is presumed that the applicant is not interested in pursuing his case. As this is a very old case, we have no option but to dismiss the same for non-prosecution.

2. Therefore, the instant O.A. is hereby dismissed in default.

(Dr.BrahmAvtarAgrawal)
Member(J)

(P.K. Basu)
Member(A)

/rb/